

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4317
ANSWERED ON:06.09.2012
COMMERCIAL USE OF LAND OF SICK PSUS
Annayagari Shri Sai Prathap

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Ministry is planning to sell the land bank of sick Public Sector Undertakings (PSUs) under the Ministry to generate revenue by using them for commercial purposes;
- (b) if so, the details thereof;
- (c) the estimated land for sale under this proposal;
- (d) the approximate revenue estimated to get by selling the Land Bank; and
- (e) the manner in which the sale proceeds are used for generating revenues for the benefit of the PSUs?

Answer

THE MINISTER FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFULPATEL)

(a) to (e): A 'Public Sector Land Development Authority (PSLDA)' for land in excess of current and future needs of loss making Central Public Sector Enterprises (CPSEs) has been recommended by the Panel of Experts set up by the Planning Commission on Reforms in CPSEs in April, 2010. The Panel submitted its Report to the Planning Commission in November 2011, which was forwarded to the Department of Public Enterprises (DPE) in May 2012 for circulation to Ministries / Departments for inter-ministerial consultations. DPE circulated the Report to the Ministries / Departments in August 2012; the comments of the Ministries / Departments on recommendations in the Report (including PSLDA), are awaited,